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NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/10/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CA/190 & 191/CAA/2017
NAME OF THE TRANSFEROR : SICAL MULTIMODAL AND RAIL TRANSPORT
NAME OF THE TRANSFERRE : SICAL BANGALORE LOGISTICS PARK LTD
UNDER SECTION : 230

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	P Srinam	PCS for the Petitioner	

ORDER

PCS representing the applicant present and filed reply to the observations made in the report filed by RD. Time extended at request for hearing submissions. Put up on 09.11.2017 at 10.30 A.M.

-Sd-
K Anantha Padmanabha Swamy
Member (Judicial)

bc